

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

UNSTARRED QUESTION NO:3533
ANSWERED ON:19.08.2003
NON LAPSEABLE CENTRAL POOL RESOURCES
SANSUMA KHUNGGUR BWISWMUTHIARY

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the Government have contemplated to take up some Developmental Projects and Schemes with the Non-lapseable Central Pool resources so as to help facilitate the all round growth and development within the Bodoland territory;
- (b) if so, the action taken so far in this regard;
- (c) if not, the reasons therefor;
- (d) whether the Government have proposals to announce a concrete master-plan for the growth and development of the most backward, neglected and overall discriminated against the Bodoland Territory;
- (e) if so, the action taken so far in this regard; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI. TAPAN SIKDAR)

- (a) Government of India has extended financial support to specific development projects under Non-Lapseable Central Pool of Resources (NLCPR) in the area falling within the Bodoland Territory.
- (b) Thirty projects at an estimated cost of Rs. 124.07 crore in different sectors have been sanctioned under NLCPR from 2000-2001 to 2002-2003. During 2003-2004, three projects at an estimated cost of Rs. 20.44 crore have been retained for detailed techno-economic feasibility examination for sanction in accordance with NLCPR guidelines.
- (c) Question does not arise.
- (d) A Memorandum of Settlement (MoS) has been signed between the Government of India, Government of Assam and the Bodo Liberation Tigers (BLT) on 10.02.2003 for a durable solution to the Bodo issues. The main terms of the agreement include, inter-alia, additional financial assistance of Rs. 100 crore per annum (over and above normal plan assistance) to the State of Assam for a five years for projects to develop the socio-economic infrastructure in Bodoland Territorial Council (BTC) Areas. Besides, a centrally funded Central Institute of Technology (CIT) is proposed to be set up in BTC Areas to impart education in various technological/vocational disciplines.
- (e) Action has been initiated to implement the provisions made in the Memorandum of Settlement.
- (f) Question does not arise.